

Export-Oriented Unit for Labour Management

1591. SHRI SANTOSH BAGRODIA: Will the Minister of LABOUR be pleased to state:

(a) whether Government have any plan to amend labour laws in view of globalisation and liberalisation to complete with the international producers; and

(b) whether there are any changes being planned for export-oriented units for labour management?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) and (b) Review/updation of Labour Laws is a continuous process and amendments/fresh legislations are made depending on the results of the review. The Government have recently set up the Second National Commission on Labour which would comprehensively review labour laws including those relating to export oriented units. In developing the frame work for its recommendations the Commission will take into account the emerging economic environment involving rapid technological changes, requiring response in terms of change in methods, timing and conditions of work in industry, trade and services, globalisation of economy, liberalisation of trade and industry and emphasis on international competitiveness, and the need for bringing the existing laws in tune with the future labour market needs and demands.

Largest Trade Union

†1592. SHRI ONKAR SINGH LAKHAWAT: Will the Minister of LABOUR be pleased to state:

(a) the trade union in the country having largest number of workers and the trade unions at first, second and third position in terms of number of workers; and

(b) whether Government are contemplating to bring change in the criteria of providing recognition to Trade Unions?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) The last verification of the membership of the unions affiliated to Central Trade Union Organisations (CTUOs) with the date of reckoning as 31.12.89 was completed in the year 1996. As per the results declared